

Machines not installed at South Eastern Railway Press at Kharagpur

4576. SHRI NARAIN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some machines in South-Eastern Railway Press, Kharagpur have not been installed for a number of years;

(b) if so, what is the number thereof; and

(c) when were these machines brought and what were the prices paid therefor piece by piece?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Do not arise.

Survey regarding pressure on National Highways

4577. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have conducted any survey about increasing pressure of road transport of National Highways; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). In so far as National Highways are concerned, traffic census is being carried out twice a year and the data so collected are being utilised for planning purposes. In addition some continuous traffic count studies and axle weight studies are in progress.

Prem Chand Centenary in London

4578. SHRIMATI SANYOGITA RANE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Prem Chand centenary will be celebrated in London with

active assistance and cooperation of the Indian High Commission;

(b) if so, the salient features thereof;

(c) whether any publication is proposed to be brought out on this occasion;

(d) whether similar celebrations are proposed to be organised in all leading capitals of the world; and

(e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). Yes Sir, A High Power Committee consisting of British and Indian academicians, interested in oriental studies and journalists has been formed to observe Prem Chand Centenary on July 31, 1980, at India House, London. Eminent scholars will deliver lectures and pay tributes to Shri Prem Chand. The function will conclude with a reception to be given by the Acting High Commissioner of India. The weekly News Bulletin of our High Commission has already published articles on Prem Chand and the July 24 issue of this weekly will be devoted to Prem Chand.

(d) and (e). Preparations for the Prem Chand Centenary celebrations are being made on a large scale in Mauritius and information in this regard from other places like Fiji and the Caribbean is still awaited.

Steps for Eradication of Leprosy

4579. SHRI HARI NATH MISHRA: Will the Minister of HEALTH be pleased to state:

(a) the detailed steps for the prevention and eradication of leprosy that are being taken State-wise, and the number of people being served in this way;

(b) what amount has been spent during the last three years, state-wise on the measures referred to in part (a) above; and

(c) whether it is proposed to appoint a small committee to go into the whole question of the treatment and cure of leprosy in the country and if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SRI NIHAR RANJAN LASKAR): (a) Steps for early detection and regular treatment of cases have been taken on a massive scale in high and moderate endemic areas of leprosy. Case detection by General Population Surveys by house to house and family to family visits, School Surveys by visits to schools and examination of children and contact surveys by examination of family members of leprosy patients is done. Treatment is given by oral dapsone tablets to patients free of cost and through indoor admissions only for difficult, and complicated cases by using other medicines, physiotherapy and surgery.

Multi-drug treatment in combination with Dapsone is being introduced from 1980-81 onwards in selected high endemicity areas for early conversion of infectious patients into non-infectious ones and for earlier achievement of control of the disease in the community.

Health Education forms an integral part, at all stages, of case detection, treatment and prevention and correction of physical deformities.

Such services are organised through establishment of Government and Voluntary Leprosy Control Units and Centres under the National Leprosy Control Programme.

The number of State-wise leprosy control units and SET Centres, the number of leprosy cases detected, recorded and brought under treatment is given respectively in Annexure I and II.

(b) The total amount of money spent as Central allocation under the National Leprosy Control Programme Plan budget are:—

1977-78	Rs. 586.71	lakhs
1978-79	Rs. 767.25	lakhs
1979-80	Rs. 251.82	lakhs

The reduction in the allocation in 1979-80 was because the units established in 1974-75, 1975-76 and 1976-77 had gone under Non-Plan maintenance in 1979-80. Also the National Leprosy Control Programme became a Centrally assisted scheme, the cost of which has to be shared between the Centre and the States on 50:50 basis.

The State-wise Plan Budget allocation and expenditure reported are attached in Annexure-III.

(c) No. The advice regarding treatment and cure of leprosy is available from the deliberations of many of the existing expert committees on leprosy.

A Sub-committee of the National Leprosy Advisory Committee of the Government of India had recently gone into this question and have advised a revised line of treatment for leprosy, namely, the Multi-drug Regimen for infectious leprosy cases and this has been accepted by the Government of India for implementation from 1980-81 onwards.

ANNEXURE I

Different Components under the National Leprosy Control programme till March, 1980

States/U.Ts.	LCU	SLT	ULC	RSU	THW	LTC	DLO	Lep. beds.
1. Andhra Pradesh .	60	592	60	14	40	7	14	3188
2. Assam . . .	5	156	9	..	2	1	4	1262
3. Bihar . . .	36	1015	20	5	22	3	10	1767
4. Gujarat . . .	8	360	20	3	6	1	6	880
5. Haryana	2	120
6. Himachal Pradesh .	6	7	1	1	453
7. Jammu & Kashmir	5	30	2	..	2	226
8. Karanataka . . .	21	651	40	5	6+9	4	9	1169
9. Kerala . . .	2	331	15	1	3	1	..	2735
10. Madhya Pradesh .	9	431	22	2	4	2	6	2321
11. Maharashtra . . .	42	900	60	11	20	7	15	4823
12. Manipur . . .	5	10	1	1	1	..	1	150
13. Meghalaya . . .	2	16+5	1	..	1	..	1	20
14. Nagaland . . .	1	22	2	1	2	..	1	209
15. Orissa . . .	39	182	5	2	3	1	..	1190
16. Punjab	10	1	1	..	1	809
17. Rajasthan . . .	1	50	4	..	1	171
18. Sikkim . . .	1
19. Tamil Nadu . . .	64	132	48	10	25	6	12	3807
20. Tripura . . .	2	10	2	..	1	..	1	20
21. Uttar Pradesh . . .	27	958	50	6	15	4	12	2062
22. West Bengal . . .	42	700	50	6	30	4	10	3234
23. A & N Islands	10	2	..	1	..	1	35
24. Arunachal Pradesh	..	12	1	..	1	180
25. Chandigarh.
26. D & N Haveli
27. Delhi	1	519
28. Goa Daman & Diu	1	22	2	200
29. Lakshadweep -	109
30. Mizoram	1	7	1	..	1	..	1	20
31. Pondicherry	1	20	2	2	1	..	1	220
INDIA	381	6595	430	71	199	41	107	31899

LCU=Leprosy Control Unit, SET=Survey, Education & Treatment Centres

ULO=Urban Leprosy Centres, RSU=Reconstructive Surgery Units, THW=Temporary Hospt. Wards, LTC=Lep. Training Centres, DLO=Distt. Lep. Officer

ANNEXURE—II

National Leprosy Control Programme Objective Achievements

S No	States/U Ts.	Estimated number of leprosy patients (1971)	No. of cases on record till March, 1980 excl. eliminated cases.	No of cases brought under treatment till March, 1980 excl. eliminated cases
1		2	3	4
1	Andhra Pradesh	6.28	4.645	3.746
2	Assam	0.12	0.045*	0.043*
3	Bihar	3.39	1.696	1.563
4	Gujarat	0.54	0.577	0.539
5	Haryana	0.01	0.001	0.001
6	Himachal Pradesh	0.15	0.061	0.059
7	Jammu & Kashmir	0.05	0.051	0.042
8	Karnataka	1.74	1.193	1.174
9	Kerala	0.75	0.371	0.331
10	Madhya Pradesh	0.32	0.234*	0.234*
11	Maharashtra	2.80	2.846	2.869
12	Manipur	0.06	0.054	0.034
13	Meghalaya	0.06	0.017*	0.011*
14	Nagaland	0.95	0.020	0.019
15	Orissa	2.37	1.325	1.210
16	Punjab	0.02	0.006*	0.006
17	Rajasthan	0.10	0.051	0.038
18	Sikkim	0.05	0.001	0.001
19	Tamil Nadu	7.83	7.107	5.923
20	Tripura	0.10	0.029	0.021
21	Uttar Pradesh	1.68	2.541	2.322
22	West Bengal	3.80	1.766*	1.25 *

1	2	3	4	5
UNION TERRITORIES				
23	A & N Islands	0.01	0.005	0.005
24	Arunachal Pradesh	0.01	0.008*	0.003
25	Chandigarh
26	Dadar & Nagar Haveli	0.01	0.005	0.005
27	Delhi	0.01	0.047	0.046
28	Goa Daman & Diu	0.05	0.012	0.012
29	Lakshadweep	0.01	0.005	0.005
30	Mizoram	0.01	0.003	0.003
31	Pondicherry	0.19	0.129	0.129
ALL INDIA		32.45	24.857	20.742

*The figures are incomplete as no information received from these States for the year 1977-78, 1978-79 and 1979-80 despite many correspondences.

ANNEXURE — III

National Leprosy Control Programme Expenditure Statement

States/Union Territory	Allocation during 1977-78	Expenditure during 1977-78	Allocation for 1978-79	Expend during 1978-79	Allocation for 1979-80	Expenditure during 1979-80
1	2	3	4	5	6	7
Andhra Pradesh	65.00	111.54	92.00	141.97	28.00	9.59 (N.A.)
Arunachal Pradesh	3.60	0.03	3.15	0.11	2.10	0.07 (N.A.)
Assam	5.75	8.79	11.00	14.86	4.25	0.63 (N.A.)
Bihar	25.00	24.82	50.30	55.36	17.65	@50.71
Gujarat	16.00	34.17	37.50	46.75	5.75	@19.86
Haryana	1.10	0.17	2.05	0.02	0.05	..
Himachal Pradesh	1.10	0.98	3.10	2.79	0.60	0.97

1	2	3	4	3	4	6	7
Jammu & Kashmir .	3.70	0.19	4.10	0.10*	0.45	0.20 (N.A.)	
Karnataka .	23.00	38.11	52.00	48.35	9.50	3.70	
Kerala . .	8.00	6.00	11.00	11.17	2.30	0.81	
Madhya Pradesh	11.36	23.19	28.00	40.92	7.00	1.31 (N.A.)	
Maharashtra .	52.50	49.83	78.50	85.78	24.75	3.36 (N.A.)	
Manipur .	2.10	4.07	4.05	7.66	0.53	@7.46	
Meghalaya .	2.15	7.90	4.60	8.81	0.05	@8.98	
Nagaland .	3.20	8.59	5.15	6.75	0.33	0.18	
Orissa . .	32.00	43.85	60.20	56.29	9.10	3.96	
Punjab . .	1.20	1.60	3.70	0.97*	0.27	0.40	
Rajasthan .	3.10	3.41	6.10	7.44	0.90	@5.42	
Sikkim . .	0.55	1.64	3.05	2.10	0.07	0.03 (N.A.)	
Tamil Nadu .	61.25	79.09	88.00	85.74	18.00	3.76	
Tripura . .	2.10	3.33	4.10	6.70	0.55	3.76	
Uttar Pradesh .	42.80	79.60	56.00	77.10	20.65	@49.24	
West Bengal .	48.15	50.22	73.75	49.28	15.85	2.56	
<i>Union Territories</i>							
A & N Islands .	1.50	1.48	1.60	1.78	0.10	0.03	
Chandigarh	
D.& N Haveli	0.05	..	
Delhi . .	0.25	0.30	0.65	0.10	1.30	0.09	
Goa . .	1.00	0.70	1.15	0.07	0.65	0.37	
Lakshadweep .	0.25	0.03	0.50	0.00	1.05	0.04	
Mizoram .	2.90	1.55	1.10	5.74	0.60	5.71	
Pondicherry .	1.50	2.23	3.00	2.03	0.80	0.25 (N.A.)	
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CENTRAL	422.11	586.71	689.40	766.75	174.25	188.43	
SECTOR .	27.89	..	10.60	0.50	57.57	1.80	
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TOTAL .	450.00	586.71	700.00	767.25	231.82	190.23	

*These states have not sent the complete expenditure Report.

@These states, U.T's have included the expenditure on V Plan Units/Centres in VI Plan Expenditure Reports and the correct plan expenditure have not reported.

N.A. These States have not sent any expenditure reports inspite of repeated reminders. Only the cost of drugs material and equipment supplied by central government, to the states is reflected.